

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299 & 326 OF 2016**

**APPEAL NOS. 312 & 298 OF 2016**

**APPEAL NO. 123 OF 2017 & IA NO. 958 OF 2017**

**APPEAL NO. 133 OF 2017**

**APPEAL NOS. 134, 135, 136 & 145 OF 2017**

**APPEAL NO. 04 OF 2017**

**APPEAL NOS. 07, 08, 10, 11 & 35 OF 2017**

**Dated: 5<sup>th</sup> December, 2017**

**APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299, & 326 OF 2016**

**In the matter of:**

**Damodar Valley Corporation**

**... Appellant(s)**

**Vs.**

**West Bengal State Electricity Distribution Co. Ltd. & Ors.**

**.... Respondent(s)**

**APPEAL NOS. 312 & 298 OF 2016**

**In the matter of:**

**Damodar Valley Corporation**

**... Appellant(s)**

**Vs.**

**Delhi Transco Ltd. & Ors.**

**.... Respondent(s)**

**APPEAL NO. 123 OF 2017 & IA NO. 958 OF 2017**

**In the matter of:**

**Damodar Valley Power Consumers' Association**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**APPEAL NO. 133 OF 2017**

**In the matter of:**

**Damodar Valley Corporation**

**... Appellant(s)**

**Vs.**

**West Bengal State Electricity Distribution Corporation Ltd.  
& Ors.**

**.... Respondent(s)**

**APPEAL NOS. 134, 135, 136 & 145 OF 2017**

**In the matter of:**

**Damodar Valley Corporation**

**... Appellant(s)**

**Vs.**

**Delhi Transco Limited & Ors.**

**.... Respondent(s)**

**APPEAL NO. 04 OF 2017**

**In the matter of:**

**Damodar Valley Co.**

**... Appellant(s)**

**Vs.**

**Delhi Transco Ltd. & Ors.**

**.... Respondent(s)**

**APPEAL NOS. 07, 08, 10, 11 & 35 OF 2017**

**In the matter of:**

**Damodar Valley Corporation**

**... Appellant(s)**

**Vs.**

**West Bengal State Electricity Distribution Company Ltd. &**

**Ors.**

**.... Respondent(s)**

**ORDER**

This matter could not be taken up due to administrative reasons.

List these matters on **31.1.2018.**

**COURT MASTER**